

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No. MA No. 385/2000

M. L. Sharma

Versus

U. V. J.

Date of Order

Orders

27.10.2000

Mr. P. V. Calla - Counsel for appl.

Vide M.A. No. 385/2000, the learned Counsel for the applicant submits that O.A. No. 274/2000 be disposed of as withdrawn.

In view of the submissions made before us by the learned Counsel for the applicant vide M.A. No. 385/2000, O.A. No. 274/2000 is dismissed as withdrawn. M.A. No. 385/2000 stands disposed of.

ah

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

S. R. Agarwal
S. R. Agarwal
Member (Judicial)

265/2000

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